

# ORISSA HIGH COURT

## FILING REPORT AS ON :28/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0009550/2020	ROMI @ SHANTANU KUMAR PAHADI VS STATE OF ODISHA	PARSURAM PANDA VS	GOP /343 /2020 J.M.F.C.,KONARK(Puri) GR/0000571/2020
2	BLAPL/0009551/2020	UPENDRA BARIHA @ SIALU VS STATE OF ODISHA	PRATYUSH RANJAN PATNAIK VS	KHAPRAKHOL /5 /2020 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000003/2020
3	BLAPL/0009552/2020	KABIRAJ PATRA VS STATE OF ODISHA	J.N.PANDA VS	THUAMUL RAMPUR /64 /2020 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA(Kalahandi) CT/0000465/2020
4	BLAPL/0009553/2020	HAUDI @ DUSMANTA MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /14 /2020 SPL.JUDGE,JAJPUR(Jajapur *) Spl/0000106/2020
5	BLAPL/0009554/2020	SASIKANTA MALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /305 /2020 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000781/2020
6	BLAPL/0009555/2020	GHENURAM NIAL VS STATE OF ODISHA	S.MOHAPATRA VS	SINAPALI /88 /2020 J.M.F.C.,SINAPALI(Nuapada *) CT/0000083/2020
7	BLAPL/0009556/2020	BHAGAT PRASAD MISHRA VS STATE OF ODISHA	J.N.PANDA VS	BERHAMPUR CYBER CRIME /8 /2020 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0000857/2020
8	BLAPL/0009557/2020	DEBA KUMAR NAIK @ DEBA VS STATE OF ODISHA	J.N.PANDA VS	BHAWANIPATNA SADAR /267 /2020 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000649/2020
9	BLAPL/0009558/2020	DIPUN BEHERA VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	ATHAMALLIK /152 /2020 SPL.JUDGE,ANGUL(Anugul *) Spl/0000066/2020
10	BLAPL/0009559/2020	DHUBALE DEEP VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	LARAMBA /82 /2018 A.D.J,PATNAGARH(Balangir) SC/0000007/2019
11	BLAPL/0009560/2020	JAYAKRUSHNA LUHA VS STATE OF ODISHA	S.S.RAY (2) VS	TUREIKELA /273 /2020 ( ) //

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12	BLAPL/0009561/2020	BAI @ BAIKUNTHA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ODAGAON /142 /2019 () //
13	BLAPL/0009562/2020	PINKU BEHERA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	/ /0 () //
14	BLAPL/0009563/2020	MANOJ JENA VS STATE OF ODISHA	SRINIBAS SAHOO VS	BALICHANDRAPUR /315 /2020 () //
15	BLAPL/0009564/2020	KALIA@JAYADAV MANDAL VS STATE OF ODISHA	DEBASNAN DAS VS	BALIKUDA /84 /2017 A.D.J.,JAGATSINGHPUR(Jagatsinghapur *) CT/0000121/2017
16	BLAPL/0009565/2020	SARADA PRASANNA NAYAK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	TIRTOL /447 /2020 JMFC TIRTOL(Jagatsinghapur *) GR/0000426/2020
17	BLAPL/0009566/2020	SWADHIN JENA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	RAIBANIA /52 /2020 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000309/2020
18	BLAPL/0009567/2020	ASHOK KALET VS STATE OF ODISHA	BHOJARAJ SETH VS	BOLANGIR TOWN /480 /2020 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0001447/2020
19	BLAPL/0009568/2020	BEDA @ PRAKASH NAIK VS STATE OF ODISHA	MANAS CHAND VS	JUJUMURA /141 /2020 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0003731/2020
20	BLAPL/0009569/2020	TUTUA @TAPAN BAR VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	ERASAMA /81 /2019 SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghapur *) Spl/0000026/2019
21	BLAPL/0009570/2020	JAYARAM KHILLA VS STATE OF ODISHA	MANORANJAN PADHY VS	/ /0 ADDL SESSIONS JUDGE, KHALLIKOTE(Ganjam) 2(A)CC/0000005/2016
22	BLAPL/0009571/2020	RAMESH BARIK VS STATE OF ODISHA	MANAS CHAND VS	JUJUMURA /141 /2020 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0003731/2020
23	BLAPL/0009572/2020	SURENDRA NAIK	BIBHUDANANDA MOHAPATRA	BADAGADA /317 /2020

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		VS STATE OF ODISHA	VS	J.M.F.C.-CIVIL JUDGE (JD),SORODA(Ganjam) GR/0000522/2020
24	BLAPL/0009573/2020	NARENDRA NAIK VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	BADAGADA /316 /2020 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Ganjam) GR/0000521/2020
25	BLAPL/0009574/2020	MOHAN BHOI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NIMAPADA /279 /2020 J.M.F.C.,NIMAPARA(Puri) GR/0000765/2020
26	BLAPL/0009575/2020	KAUSAL KUMAR YADAV VS STATE OF ODISHA	SANJEEV UDGATA VS	PLANTSITE /315 /2020 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000145/2020
27	BLAPL/0009576/2020	SUNIL MOHANTY @ KALIA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	JEYPORE SADAR /103 /2020 SESSIONS JUDGE-CUM-SPL.JUDGE,KORAPUT(Koraput) TR/0000025/2020
28	BLAPL/0009577/2020	HAREKRUSHNA BARIK VS STATE OF ODISHA	DEVASHIS PANDA VS	RAGHUNATHPUR /22 /2020 A.D.J.,JAGATSINGHPUR(Jagatsinghapur *) CT/0000073/2020
29	BLAPL/0009578/2020	BISHAL SUNA @ VICKY VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BOLANGIR TOWN /309 /2020 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0000957/2020
30	BLAPL/0009579/2020	MOHIT RANJAN PANDA VS STATE OF ODISHA	H.S.MISHRA VS	TUREIKELA /273 /2020 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000103/2020
31	BLAPL/0009580/2020	NIRANJANA PANDEY VS STATE OF ODISHA	SRINIBAS MOHANTY VS	PIPLI /376 /2020 ( ) //
32	BLAPL/0009581/2020	DEEPAK MOHARANA @ DIPAK MOHARANA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	GHASIPURA /172 /2020 ( ) //
33	BLAPL/0009582/2020	ASHOK KUMAR ARUK @ ASHOK ARUK VS STATE OF ODISHA	PRAKASH K MISHRA VS	NARASINGHPUR /296 /2020 ( ) //
34	BLAPL/0009583/2020	DHANESH SISA VS	PRASANTA KUMAR NANDA VS	ORKEL /167 /2019 ( )

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35	BLAPL/0009584/2020	STATE OF ODISHA BISWAJIT MALLICK VS	PRASANTA KUMAR NANDA VS	// ORKEL /207 /2020 ()
36	BLAPL/0009585/2020	STATE OF ODISHA SARASWATI BEHERA VS	PRASANTA KUMAR NANDA VS	// KUMBHARAPARA /304 /2020 ()
37	BLAPL/0009586/2020	STATE OF ODISHA BISHNU@BISHNU SAHOO VS	PRASANTA KUMAR NANDA VS	// SATYABADI /364 /2020 ()
38	BLAPL/0009587/2020	STATE OF ODISHA MANJIT MOHARANA VS	PRASANTA KUMAR NANDA VS	// JATNI P.S. /444 /2020 ()
39	BLAPL/0009588/2020	STATE OF ODISHA BAGHA @ SOUBHAGYA NAYAK VS	PRASANNA KUMAR MISHRA VS	// PARJANG /320 /2020 ()
40	BLAPL/0009589/2020	STATE OF ODISHA CHAKARA @ CHAKRADHAR BARIK VS	P.R.CHHATOI VS	// BALIANTA P.S. /156 /2019 ()
41	BLAPL/0009590/2020	STATE OF ODISHA SURESH CHANDRA BHUYAN VS	BASANTA KUMAR DAS VS	// JENAPUR /369 /2020 ()
42	BLAPL/0009591/2020	STATE OF ODISHA BIGNESWAR BISOI VS	LALITENDU MISHRA VS	// SARANGADA /47 /2020 ()
43	BLAPL/0009592/2020	STATE OF ODISHA ASHOK KUMAR DASH @ RAKESH DASH @ SUNIL KUMAR RATH VS	DILIP KUMAR SAHU VS	// BANHARPALI /136 /2020 ()
44	BLAPL/0009593/2020	STATE OF ODISHA RAKESH DASH @ SUNIL KUMAR RATH VS	DILIP KUMAR SAHU VS	// BRAJARAJNAGAR /107 /2020 ()
45	BLAPL/0009594/2020	STATE OF ODISHA AKSHAYA KUMAR NAYAK VS STATE OF ODISHA	SUSANTA KU. MISHRA VS	// GANGAPUR (BHANJANAGAR) /21 /2019 () //

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46	BLAPL/0009595/2020	SUKURA SING VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BERHAMPUR /45 /2020 () //
47	BLAPL/0009596/2020	XAVIER TETE VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAJGANGPUR /260 /2019 () //
48	BLAPL/0009597/2020	DAYALU NAYAK VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	KUNDRA /102 /2020 () //
49	BLAPL/0009598/2020	MANOJ DEHURY VS STATE OF ODISHA	SUNIL KUMAR PATNAIK VS	KHAJURIPADA /69 /2020 () //
50	BLAPL/0009599/2020	SENAPATI VISWESWAR RAO VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /281 /2020 () //
51	BLAPL/0009600/2020	SENAPATI VISWESWAR RAO VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /283 /2020 () //
52	BLAPL/0009601/2020	LALITA DAS VS STATE OF ODISHA	DEVASHIS PANDA VS	JAGATSINGPUR /257 /2020 () //
53	BLAPL/0009602/2020	XAVIER TETE VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAJGANGPUR /294 /2019 () //
54	CMP/0000715/2020	RAM PAPPARNA SRINIBAS RAMANUJ DAS VS RAMA CHANDRA SWAMY CHARITABLE TRUST	DINESH KUMAR MOHANTY VS	// NYAYADHIKARI,PURI(Puri) IA/0000001/2019
55	CMP/0000716/2020	SURENDRA NATH PRADHAN VS HAREKRUSHNA MOHANTY	ANJAN KU. BISWAL VS	// () //
56	CONTC/0006386/2020	MANAMOHAN PRADHAN VS VIR VIKRAM YADAV	ADV VS	// () //
57	CONTC/0006387/2020	SUMITRA RAJ	ADV	//

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		VS	VS	0
		SASWATI MOHANTY		//
58	CONTC/0006388/2020	BASANTA KUMAR PAIKARAY	MANORANJAN NAYAK	//
		VS	VS	0
		SATYABRATA SAHU		//
59	CONTC/0006389/2020	CHITARANJAN BAL	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
60	CONTC/0006390/2020	PRAKASH CHANDRA PRADHAN	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
61	CONTC/0006391/2020	BIJAY KUMAR BEHERA	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
62	CONTC/0006392/2020	NARENDRA NATH MOHARANA	SANTOSH KUMAR SWAIN	//
		VS	VS	0
		SATYABRATA SAHU		//
63	CONTC/0006393/2020	CHANDRADHWAJA NAYAK	ADV	//
		VS	VS	0
		MARKAT KESHARI RAY		//
64	CONTC/0006394/2020	SARAT CHANDRA JENA	ADV.	//
		VS	VS	0
		SANGRAM KESHARI SAHOO		//
65	CONTC/0006395/2020	RUDRA NARAYAN HOTA	ADV	//
		VS	VS	0
		SOURAV GARG		//
66	CONTC/0006396/2020	SWARNALATA TRIPATHY	ADV.	//
		VS	VS	0
		SATYABARATA SAHU		//
67	CONTC/0006397/2020	HEMALATA PATI	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
68	CONTC/0006398/2020	SUDARSAN BHOI	ADV	//
		VS	VS	0

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69	CONTC/0006399/2020	SATYABRATA SAHU CHIRANJIBI BISHI VS	ADV VS	// // 0
70	CONTC/0006400/2020	GENDERA KUJUR KHIROD CHANDRA THAPA VS	ADV VS	// // 0
71	CONTC/0006401/2020	BISHNUPADA SETHI GHANA SHYAM SAHU VS	ADV. VS	// // 0
72	CONTC/0006402/2020	BISHNUPADA SETHI DUKHABANDHU ORAM VS	ADV VS	// // 0
73	CONTC/0006403/2020	BISHNUPADA SETHI PRASHANNA KUMAR SAHU VS	ADV. VS	// // 0
74	CONTC/0006404/2020	BISHNUPADA SETHI ANUPAMA NAIK VS	ADV VS	// // 0
75	CONTC/0006405/2020	STATE OF ODISHA PRADEEP KUMAR JENA VS	ADV. VS	// // 0
76	CONTC/0006406/2020	ANU GARG ANSHUMAN DAS VS	PRAFULLA KUMAR RATH VS	// // 0
77	CONTC/0006407/2020	SANAT KUMAR MOHANTY DEBARCHAN PATEL VS	ADV VS	// // 0
78	CONTC/0006408/2020	NIKHIL PAWAN KALYAN RAMESH CHANDRA KHOTOI VS	ADV VS	// // 0
79	CONTC/0006409/2020	SATYABRATA SAHU SABITA BEHERA VS	ADV VS	// // 0
		SATYABRATA SAHU		//

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80	CONTC/0006410/2020	GAGAN BIHARI MOHANTY VS K SUDARSAN CHAKROBARTY	ADV VS	// 0 //
81	CONTC/0006411/2020	PURNA CHANDRA MAHAL VS K SUDARSAN CHAKROBARTY	ADV VS	// 0 //
82	CONTC/0006412/2020	PITAMBAR MISHRA VS SATYABRATA SAHU	DURGESH NARAYAN RATH VS	// 0 //
83	CONTC/0006413/2020	CHIRANJIBI PRADHAN VS DR.UMASANKAR MISHRA	ADV VS	// 0 //
84	CONTC/0006414/2020	RAMAKRUSHNA PATRA VS DR.UMASANKAR MISHRA	ADV VS	// 0 //
85	CONTC/0006415/2020	BAISNAB CHARAN PANDA VS V.V.YADAV	S.RATH VS	// 0 //
86	CONTC/0006416/2020	ANUPAM PANDA VS CHAKRABATI SINGH RATHORE	ADV VS	// 0 //
87	CONTC/0006417/2020	BANSIDHAR MATANGARAJ SINGH VS SATYABRATA SAHU	DILIP KUMAR SAHU VS	// 0 //
88	CONTC/0006418/2020	PANKAJ KUMAR ROUT VS SATYABRATA SAHU	DILIPKUMAR SAHU VS	// 0 //
89	CONTC/0006419/2020	DR.MANAS SAMANTARAY VS DR. UMASANKAR MISHRA	BHARAT JALLI VS	// 0 //
90	CONTC/0006420/2020	KARUNAKAR SAHOO VS RAMANI RANJAN MOHAPATRA	HEMANTA KUMAR RATSINGH VS	// 0 //
91	CONTC/0006421/2020	SANJAYA KUMAR BARIKI	DILIPKUMAR SAHU	//



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		VS	VS	()
92	CONTR/0000071/2020	SATYABRATA SAHU TEJASMITA MOHAPATRA	GOKULANANDA MOHAPATRA	// / /0
		VS	VS	()
93	CRLA/0000645/2020	COL B.K.DAS PRAKASH ROUT @ PRAKASH CHANDRA ROUT	P.DASH	// KENDRAPARA /320 /2017
		VS	VS	()
94	CRLA/0000646/2020	STATE OF ODISHA MOHAMMAD SONU	J.R.DASH	// /114 /2016
		VS	VS	()
95	CRLMA/0000180/2020	STATE OF ODISHA ZABAR KHAN	N.SAHANI	// LALBAG /234 /2020
		VS	VS	S.D.J.M.,CUTTACK SADAR(Cuttack)
96	CRLMC/0001822/2020	STATE OF ODISHA JAYARAM MAHANAND	J.N.PANDA	GR/0001151/2020
		VS	VS	MUDANPUR RAMPUR /135 /2020
97	CRLMC/0001823/2020	STATE OF ODISHA K.RAJESH	P.V.BALAKRISHNA	J.M.F.C.,MADANPUR-RAMPUR(Kalahandi)
		VS	VS	CT/0000294/2020
98	CRLMC/0001824/2020	B.MANORAMA ABHISEK PANDA	TUSAR KUMAR MISHRA	//0 JUDGE FAMILY COURT,GANJAM(Ganjam)
		VS	VS	Crp/0000368/2017
99	CRLMC/0001825/2020	STATE OF ODISHA GOURI PRASAD NAIK	JUGALA KISHORE PANDA	MANCHESWAR P.S. /429 /2018
		VS	VS	DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha *)
100	CRLMC/0001826/2020	STATE OF ODISHA(VIG.) AKSHAYA KUMAR MOHANTY	DEEPAK KUMAR MOHAPATRA	CRREV/0000087/2020
		VS	VS	BALASORE VIGILANCE /21 /2015
101	CRLMC/0001827/2020	STATE OF ODISHA NURESHA KHATUN	SUSANTA KUMAR MISHRA	SPLJUDGE(VIG.),KEONJHAR(Kendujhar)
		VS	VS	GR/0000006/2015
102	CRLMC/0001828/2020	STATE OF ODISHA KRANTI SINGH	DILLIP KUMAR MOHARANA	SIMULIA /250 /2018
		VS	VS	J.M.F.C.,SORO(Baleshwar)
				CT/0000873/2018
				G.UNDYAGIRI /79 /2019
				J.M.F.C.,G.UDAYAGIRI(Kandhamal)
				GR/0000220/2019
				PURIGHAT /194 /1995
				S.D.J.M.,CUTTACK SADAR(Cuttack)

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103	CRLMC/0001829/2020	STATE OF ODISHA NIRANJAN SAHOO VS SWAPNARANI SAHOO	ARIJEET MISHRA VS	GR/0000737/1995 / /0 ()
104	CRLMC/0001830/2020	MANORANJAN SAMANTRAY VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	MAHILA P.S. BUXIBAZAR /13 /2009 ()
105	CRLMC/0001831/2020	NIRANJAN MAHAKUD VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	TITILAGARH /427 /2020 ()
106	CRLMC/0001832/2020	KUNJA MAHAKUD @ KUNJABIHARI MAHAKUD VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	TITILAGARH /427 /2020 ()
107	CRLMC/0001833/2020	SAGARIKA SARKAR VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	UMERKOTE /75 /2020 ()
108	CRLMP/0001729/2020	NAGENDRA PANDA VS STATE OF ODISHA	BICHITRA NARAYAN SATAPATHY VS	/ /0 ()
109	CRLMP/0001730/2020	PRASANTA KUMAR DAS VS STATE THROUGH THE S.P.,KHURDA	PRATAP KUMAR MOHANTY VS	/ /0 ()
110	CRLMP/0001731/2020	BHASKAR CHANDRA NAYAK VS STATE OF ODISHA	MADHURIMA ROUT VS	/ /0 ()
111	CRLMP/0001732/2020	HARASA BEHERA VS STATE OF ODISHA	N.SAHANI VS	/ /0 ()
112	CRLMP/0001733/2020	ABHIRAM MALLIK VS STATE OF ODISHA	A.C.SARANGI VS	/ /0 ()
113	CRLMP/0001734/2020	GOBINDA PRADHAN VS STATE OF ODISHA	P.R.CHHATOI VS	BAGHAMARI /19 /2019 ()

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114	CRLREV/0000497/2020	NARESH DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	K.NUAGOAN /30 /2020 ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) CT/0000025/2020
115	FAO/0000734/2020	CHANDRADHWAJ NAIK VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// () //
116	FAO/0000735/2020	LINGARAJ SAHOO VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// () //
117	FAO/0000736/2020	HARAMANI BEHERA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// () //
118	FAO/0000737/2020	MAMATA MOHAPATRA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// () //
119	FAO/0000738/2020	LEGAL MANAGER, M/S. RELIANCE LEGAL INSURANCE CO. LTD. VS PAPU BEHERA	SURENDR VS	// () //
120	FAO/0000739/2020	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS SURESH CH.JENA	SURENDR VS	// () //
121	FAO/0000740/2020	BAIRAGI SATAPATHY VS STATE OF ODISHA	G.P DUTTA VS	// () //
122	FAO/0000741/2020	CHINTAMANI DAS VS STATE OF ODISHA	G.P DUTTA VS	// () //
123	FAO/0000742/2020	BAINSHIDHAR SUNDARAY VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// () //
124	FAO/0000743/2020	SURENDRA KU.GHADAI VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// () //
125	FAO/0000744/2020	NAKULA CHARAN JENA	SIDHARTHA SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
126	FAO/0000745/2020	AKSHAYA KU.JENA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
127	FAO/0000746/2020	PRAVAT RANJAN NANDA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
128	FAO/0000747/2020	MANAGING COMMITTEE, GIRIDHARI PARBATI	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
129	FAO/0000748/2020	AJAYA KUMAR PARIDA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
130	FAO/0000749/2020	BASANTA KU.DAS	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
131	FAO/0000750/2020	KRUSHNA CHANDRA SARAN	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
132	MACA/0000802/2020	INTAJ KHAN	B.SINGH (1)	//
		VS	VS	I MACT,BALASORE(Baleshwar)
		BISWANATH DAS		Mac/0000125/2018
133	MACA/0000803/2020	JAHADA BIBI	B. SINGH (1)	//
		VS	VS	I MACT,BALASORE(Baleshwar)
		BISWANATH DAS		Mac/0000083/2018
134	MACA/0000804/2020	MILI BARIK	B.SINGH (1)	//
		VS	VS	0
		SUDARSAN NAYAK		//
135	MACA/0000805/2020	MAHENDRA KU.MISHRA	K.C.NAYAK	//
		VS	VS	0
		SAUDAGAR PATRA		//
136	MACA/0000806/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.	RAJENDRA K. LTD.	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	MACA/0000807/2020	RANJITA BEHERA SUKANTA SAMAL VS	KALPATARU PANIGRAHI VS	// // ()
138	MACA/0000808/2020	EASTERN CARRIERS AMARPAL SINGH SABHARWAL THE DIVISIONAL MANAGER, M/S. ORIENTAL INDURANCE CO. LTD. VS	VS	// // ()
139	MATA/0000120/2020	SATYAJIT SAHOO PRABOSH CHANDRA MISHRA @ KUNU MISHRA VS	H.R. DASH VS	// // JUDGE, FAMILY COURT, BARGARH(Bargarh *) Mat/0000009/2016
140	RSA/0000224/2020	NETA MISHRA PRASANT KU.HARICHANDAN VS	K.C.RAJGURU MOHAPATRA VS	// DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha *) RFA/0000035/2016
141	SAO/0000009/2020	RATIMANJARI PAL KARIO ORAM VS	MANORANJAN MOHAPATRA VS	// // ()
142	TRP(C)/0000240/2020	STATE OF ODISHA SUBHASHREE MOHANTY @ DAS VS	ARIJEET MISHRA VS	// // ()
143	TRPCRL/0000054/2020	SACHIDANANDA MOHANTY SRINIBASA BISOYI VS	DEEPALI MAHAPATRA VS	// GANGAPUR (ASKA) /138 /2018 J.M.F.C.,ASKA(Ganjam) GR/0000589/2018
144	WA/0000813/2020	STATE OF ODISHA TRINATH MOHANTY VS	PRATAP KUMAR MOHANTY VS	// // ()
145	WA/0000814/2020	KANAKALATA DEI DIRECTOR GENERAL OF TRAINING AND COORDINATION, GOPABANDHU ACADEMY OF ADMINISTRATION VS	VS	// // ()
146	WA/0000815/2020	SANTOSH CHANDRA PATNAIK PRINCIPAL SECRETARY TO GOVT. OF ODISHA, DEPARTMENT OF AGRICULTURE AND FARMERS EMPOWERMENT VS	VS	// // ()
147	WP(C)/0037858/2020	SABITA KUMAR SENAPATI AMBIKA PANI VS	BIRAJA PRASANNA SATAPATHY VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :28/12/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
148	WP(C)/0037859/2020	SURAJ KUMAR MALLICK VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
149	WP(C)/0037860/2020	SAHADEV NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
150	WP(C)/0037861/2020	BAIJAYANTI NAYAK VS STATE OF ODISHA	K.M.H.NIAMATI VS	// 0 //
151	WP(C)/0037862/2020	M/S. TECHSUPPORT, BBSR VS UNION OF INDIA	SWARUP RANJAN SINGHSAMANTA VS	// 0 //
152	WP(C)/0037863/2020	SURYANARAYAN MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
153	WP(C)/0037864/2020	RAJASHREE OJHA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
154	WP(C)/0037865/2020	SUCHISMITA SAHOO VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
155	WP(C)/0037866/2020	RAJ KISHOR DEO VS STATE OF ODISHA	SATYA MOHANTY VS	// 0 //
156	WP(C)/0037867/2020	BANASHREE OJHA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
157	WP(C)/0037868/2020	BHABAGRAHI SAHU VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
158	WP(C)/0037869/2020	NARAYAN MAJHI VS STATE OF ODISHA	ARJUNA CH. BEHERA VS	// 0 //
159	WP(C)/0037870/2020	SHRIDHAR SAHOO	MANAS PATI	//

**ORISSA HIGH COURT****FILING REPORT AS ON :28/12/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0037871/2020	BISWAJIT ACHARYA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0037872/2020	BISMAYA KUMAR SAHOO	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0037873/2020	BIJAYA KUMAR SWAIN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0037874/2020	NALINIBALA SAHOO	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0037875/2020	GITANJALI SAMANTRAY	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0037876/2020	USHA SAHOO	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0037877/2020	SASMITA MOHANTY	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0037878/2020	BINAPANI SWAIN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0037879/2020	B.JAGANNATH REDDY	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0037880/2020	BIDYUT PRAVA DAS	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0037881/2020	ANTRAYAMI ROUT	DEEPALI MAHAPATRA	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0037882/2020	ODISHA ADMINISTRATIVE TRIBUNAL, CUTTACK PRIYARANJAN PANDA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// // 0 //
172	WP(C)/0037883/2020	RANJITA MISHRA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
173	WP(C)/0037884/2020	MARKAND CH. SETHY VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
174	WP(C)/0037885/2020	PANKAJINI SWAIN VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
175	WP(C)/0037886/2020	GANGADHAR PANIGRAHY VS STATE OF ODISHA	HARAPRASAD RATH VS	// 0 //
176	WP(C)/0037887/2020	GANAPATI PRADHAN VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
177	WP(C)/0037888/2020	BINODINI PANDA VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
178	WP(C)/0037889/2020	RAJIBA BEHERA VS COMMISSIONER CUM SECRETARY, REVENUE DEPTT., GOVT OF ODISHA, KHURDA	BICHITRA NARAYAN SATAPATHY VS	// 0 //
179	WP(C)/0037890/2020	BASANTA KUMAR RATH VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
180	WP(C)/0037891/2020	BIBEKA NANDA CHOUDHURY VS STATE OF ODISHA	SATRUGHNA DASH A VS	// 0 //
181	WP(C)/0037892/2020	ASHIS KUMAR CHAND VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
182	WP(C)/0037893/2020	SARAT CHANDRA BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
183	WP(C)/0037894/2020	SITA PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
184	WP(C)/0037895/2020	MONALISA BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
185	WP(C)/0037896/2020	SAUDAMINI MALLIKA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
186	WP(C)/0037897/2020	MOHAN KUMAR NAIK VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
187	WP(C)/0037898/2020	SAMIRA KUMAR NAYAK VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
188	WP(C)/0037899/2020	CHINMAYEE KUMARI SWAIN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
189	WP(C)/0037900/2020	DIPTIMAYEE DAS VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
190	WP(C)/0037901/2020	PARISKAR BISWAS VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
191	WP(C)/0037902/2020	FANINDRA PRASAD SATAPATHY VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
192	WP(C)/0037903/2020	SHESADEV JENA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
193	WP(C)/0037904/2020	HEMANT OJHA	P.R.SINGH	//

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**FILING REPORT AS ON :28/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, KEONJHAR		//
194	WP(C)/0037905/2020	SOHITA KUMAR SWAIN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0037906/2020	NRUSINGH CHARAN NAYAK	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0037907/2020	HEMANT OJHA	P.R.SINGH	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, KEONJHAR		//
197	WP(C)/0037908/2020	INDUMATI DEI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0037909/2020	DEEPTIMAYEE JENA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0037910/2020	GOPINATH BEHERA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0037911/2020	PRAVATI BHOI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0037912/2020	CHHABILATA SWAIN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0037913/2020	SARASWATI NAYAK	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0037914/2020	NALINIBALA SAHOO	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0037915/2020	MARKAND CH. SETHY	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
205	WP(C)/0037916/2020	STATE OF ODISHA BIJAYA KUMAR SWAIN VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
206	WP(C)/0037917/2020	STATE OF ODISHA USHA SAHOO VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
207	WP(C)/0037918/2020	STATE OF ODISHA NAMITA KUMARI DEI VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
208	WP(C)/0037919/2020	STATE OF ODISHA CHAINA MOHANTY VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
209	WP(C)/0037920/2020	STATE OF ODISHA JYOTIRMAYEE DEI VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
210	WP(C)/0037921/2020	STATE OF ODISHA RENUKA MAJARI SAHOO VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
211	WP(C)/0037922/2020	STATE OF ODISHA BIBHUDATTA MALLICK VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
212	WP(C)/0037923/2020	STATE OF ODISHA BINAPANI SWAIN VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
213	WP(C)/0037924/2020	STATE OF ODISHA SASMITA MOHANTY VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
214	WP(C)/0037925/2020	STATE OF ODISHA NIRANJAN BADI VS	SUBAS CHANDRA DAS VS	// // 0
215	WP(C)/0037926/2020	STATE OF ODISHA CHAKRADHAR SAHOO VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// // 0 //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
216	WP(C)/0037927/2020	NIMESH KUMAR JENA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
217	WP(C)/0037928/2020	ABINASH DAS VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
218	WP(C)/0037929/2020	UGRASEN CHOUDHURY VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
219	WP(C)/0037930/2020	ODISHA GRAMYA BANK JADUPUR BRANCH VS THE CHIEF DISTRICT MEDICAL OFFICER KENDRAPARA	AUROVINDA MOHANTY VS	// 0 //
220	WP(C)/0037931/2020	NIRANJAN MOHAPATRA VS STATE OF ODISHA	MANAS CHAND VS	// 0 //
221	WP(C)/0037932/2020	JADUNATH KAR VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
222	WP(C)/0037933/2020	ODISHA GRAMYA BANK JADUPUR BRANCH VS THE COMMISSIONER CUM SECRETARY S AND ME DEPTT	AUROVINDA MOHANTY VS	// 0 //
223	WP(C)/0037934/2020	ODISHA GRAMYA BANK JADUPUR BRANCH VS THE COMMISSIONER CUM SECRETARY S AND ME DEPTT.	AUROVINDA MOHANTY VS	// 0 //
224	WP(C)/0037935/2020	GOVERNING BODY OF SADHABHUJA GOURANGA VS STATE OF ODISHA	GOVERNMENT HIGHER SECONDARY SCHOOL, KENDRAPARA VS	// 0 //
225	WP(C)/0037936/2020	BALIMED SERVICE COOPERATIVE SOCIETY VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
226	WP(C)/0037937/2020	G. DURUBASA VS STATE OF ODISHA	ARJUNA CHANDRA BEHERA VS	// 0 //
227	WP(C)/0037938/2020	ODISHA GRAMYA BANK, BARBIL BRANCH, KENDRAPARA	AUROVINDA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
228	WP(C)/0037939/2020	COMMISSIONER CUM PRINCIPAL SECY., GOVT. OF ODISHA, KHURDA BHAKTARAM SAMARATHA	ARJUNA CHANDRA BEHERA	//
		VS	VS	0
229	WP(C)/0037940/2020	STATE OF ODISHA RANGA PRADHAN @ RANGALATA DEI	AUROVINDA MOHANTY	//
		VS	VS	0
230	WP(C)/0037941/2020	STATE OF ODISHA BHARAT CHANDRA PANDA	L.K.MOHANTY	//
		VS	VS	0
231	WP(C)/0037942/2020	STATE OF ODISHA RAMESH BHATRA	ARJUNA CHANDRA BEHERA	//
		VS	VS	0
232	WP(C)/0037943/2020	STATE OF ODISHA BIBHUTI BHUSAN SAMAL	L.K.MOHANTY	//
		VS	VS	0
233	WP(C)/0037944/2020	STATE OF ODISHA CHINTAMANI PRADHAN	RAMA KRISHNA BISOI	//
		VS	VS	0
234	WP(C)/0037945/2020	STATE OF ODISHA UDAYANATH KIRSANI	ARJUNA CHANDRA BEHERA	//
		VS	VS	0
235	WP(C)/0037946/2020	STATE OF ODISHA JYOTIRAJ PADMAN ACHARYA	RAMA KRISHNA BISOI	//
		VS	VS	0
236	WP(C)/0037947/2020	STATE OF ODISHA ASHOK KUMAR SINGH	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
237	WP(C)/0037948/2020	STATE OF ODISHA JAGDISH CHANDRA DAS	R.B.SINHA	//
		VS	VS	0
238	WP(C)/0037949/2020	COLLECTOR, MAYUEBHANJ JITENDRA KUMAR SANGRAM SINGH	GYANA RANJAN SETHI	//
		VS	VS	0

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**FILING REPORT AS ON :28/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0037950/2020	STATE OF ODISHA CHANDRA SEKHAR BAG VS	PRASANNA KUMAR MISHRA VS	// // 0
240	WP(C)/0037951/2020	BHARAT PETROLEUM CORPORATION LTD, SAMBALPUR MAMATA MISHRA VS	GYANA RANJAN SETHI VS	// // 0
241	WP(C)/0037952/2020	STATE OF ODISHA BINOD KUMAR SAHOO VS	GYANA RANJAN SETHI VS	// // 0
242	WP(C)/0037953/2020	STATE OF ODISHA RABINDRA KUMAR BEHERA VS	BIJAYA KUMAR PATTANAIAK VS	// // 0
243	WP(C)/0037954/2020	STATE OF ODISHA PRAMODINEE SAHOO VS	KRISHNA CHANDRA SAHU VS	// // 0
244	WP(C)/0037955/2020	STATE OF ODISHA DHANESWAR PARIDA VS	BIJAYA KUMAR PATTANAIAK VS	// // 0
245	WP(C)/0037956/2020	STATE OF ODISHA ANJANA BEHERA VS	TAPAN KUMAR BISWAL VS	// // 0
246	WP(C)/0037957/2020	SUB COLLECTOR, KHORDHA SUKANTI BEHERA VS	TAPAN KUMAR BISWAL VS	// // 0
247	WP(C)/0037958/2020	SUB COLLECTOR, KHORDHA M/S. UNITED ENTERPRISES, SUNDERGARH VS	UDIT RANJAN JENA VS	// // 0
248	WP(C)/0037959/2020	STATE OF ODISHA SCHOOL MANAGING COMMITTEE (SMC), DHENKANAL VS	HEMANT JENA VS	// // 0
249	WP(C)/0037960/2020	STATE OF ODISHA ANIL KUMAR NAIK VS	B.S.RAYAGURU VS	// // 0
		STATE OF ODISHA		//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
250	WP(C)/0037961/2020	PRAVATI MOHANTY VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
251	WP(C)/0037962/2020	SARAT KUMAR PATRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
252	WP(C)/0037963/2020	ARJUNA BOTTE VS STATE OF ODISHA	ASHOK PATTANAIAK VS	// 0 //
253	WP(C)/0037964/2020	DURVIKSHAYA SINGH VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
254	WP(C)/0037965/2020	SUKANTA KUMAR DASH VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
255	WP(C)/0037966/2020	RAGHUNATH PANIGRAHI VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
256	WP(C)/0037967/2020	SIDHARTH KUMAR GURUNG VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
257	WP(C)/0037968/2020	SUKANTI JENA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
258	WP(C)/0037969/2020	NABAGHANA JENA VS REGIONAL TRANSPORT OFFICER, CHANDIKHOLE JAJPUR	RANJIT SAMAL VS	// 0 //
259	WP(C)/0037970/2020	BICHITRANANDA BEHERA VS THE COLLECTOR, KENDRAPARA	S.K.NAYAK 2 VS	// 0 //
260	WP(C)/0037971/2020	SURENDRA PATRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
261	WP(C)/0037972/2020	SAROJAKANTA MOHAPATRA	S.K.OJHA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0037973/2020	AJIT KUMAR BANGARI	JAYDEV SENGUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0037974/2020	SHIVA MAHARANA	DAYANANDA MOHAPATRA	//
		VS	VS	0
		GOPALPUR N.A.C. GANJAM		//
264	WP(C)/0037975/2020	BHASKAR MUDULI	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0037976/2020	TEJRAJ SAHU	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0037977/2020	BINAYA KUMAR PRADHAN @ BINAYA PRADHAN	HANU KUMAR NATH	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0037978/2020	PATITAPABAN ROUT	BUDHADEV ROURAY	//
		VS	VS	0
		UNION OF INDIA		//
268	WP(C)/0037979/2020	RAJASHREE GARTIA	DEEPAK RANJAN SUNDARAY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0037980/2020	KISHORE KUMAR MOHAKUD	ARUN KUMAR MISHRA	//
		VS	VS	0
		D.G.POLICE, CUTTACK		//
270	WP(C)/0037981/2020	NITYANANDA SAHU	DEEPAK RANJAN SUNDARAY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0037982/2020	SATRUGHAN PRADHAN	SAMIR KUMAR MISHRA	//
		VS	VS	0
		CENTRAL PROVIDENT FUND COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANIZATION,		//
272	WP(C)/0037983/2020	DEBENDRA KUMAR ROUT	DILLIP KUMAR MOHANTY	//
		VS	VS	0



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**FILING REPORT AS ON :28/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0037984/2020	UNION OF INDIA DINESH SAHU VS	A.K.MOHANTY VS	// // 0
274	WP(C)/0037985/2020	STATE OF ODISHA SRIKANTA DAS VS	S.S.PANDA VS	// // 0
275	WP(C)/0037986/2020	JYOTIPRAVA MOHANTY MANJUBALA SAHOO VS	K.K.SWAIN VS	// // 0
276	WP(C)/0037987/2020	STATE OF ODISHA M/S. HAIGREEVA INFRATECH PROJECTS LTD. VS	AMDHANIRRADESH VS	// // 0
277	WP(C)/0037988/2020	PRINCIPAL SECY. TO THE GOVT. OF ODISHA, DEPTT. OF RURAL DEVELOPMENT, KHURDA NIROLA PRADHAN VS	K.K.SWAIN VS	// // 0
278	WP(C)/0037989/2020	STATE OF ODISHA KUSHA MALLICK VS	K.K.SWAIN VS	// // 0
279	WP(C)/0037990/2020	STATE OF ODISHA M/S. HAIGREEVA INFRATECH PROJECTS LTD. VS	AMDHANIRRADESH VS	// // 0
280	WP(C)/0037991/2020	PRINCIPAL SECY. TO THE GOVT. OF ODISHA, DEPTT. OF RURAL DEVELOPMENT, KHURDA SOUDAMINI PRADHAN VS	K.K.SWAIN VS	// // 0
281	WP(C)/0037992/2020	STATE OF ODISHA BIDYUT PRAVA DAS VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
282	WP(C)/0037993/2020	STATE OF ODISHA SUVENDU SEKHAR JENA VS	K.K.SWAIN VS	// // 0
283	WP(C)/0037994/2020	STATE OF ODISHA M/S. HAIGREEVA INFRATECH PROJECTS LTD. VS	AMDHANIRRADESH VS	// // 0
		PRINCIPAL SECY. TO THE GOVT. OF ODISHA, DEPTT. OF RURAL DEVELOPMENT, KHURDA		//

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284	WP(C)/0037995/2020	SUJATA PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
285	WP(C)/0037996/2020	RAJENDRA KUMAR PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
286	WP(C)/0037997/2020	BIJAYA KUMAR MOHANTY VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
287	WP(C)/0037998/2020	SAGAR AGARWAL VS UCO BANK LTD, BBSR	SOUMYA MISHRA VS	// 0 //
288	WP(C)/0037999/2020	ANIL KUMAR BISOYI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
289	WP(C)/0038000/2020	BAMAN CHARAN SAHOO VS STATE OF ODISHA	NIRMAL RANJAN ROUTRAY VS	// 0 //
290	WP(C)/0038001/2020	PRABHAKAR BISHOYI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
291	WP(C)/0038002/2020	SUSHIL KUMAR SWAIN VS ORISSA LIFT IRRIGATION CORPORATION, KHURDA	SIDHESWAR MALLIK VS	// 0 //
292	WP(C)/0038003/2020	DIBAKAR PRADHAN VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
293	WP(C)/0038004/2020	ODISHA GRAMYA BANK, JADUPUR BRANCH, KHURDA VS THE COMMISSIONER CUM SECY., S AND M.E. DEPTT., GOVT. OF ODISHA, KHURDA	KERUNDA MOHANTY VS	// 0 //
294	WP(C)/0038005/2020	TUSHAR RANJAN NANDA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
295	WP(C)/0038006/2020	SUMITA PATRI	B.PASAYAT	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0038007/2020	KAILASH CHANDRA SWAIN	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0038008/2020	AKSHAYA KUMAR GUMANSINGH	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0038009/2020	NITYANANDA PATRA	AJIT KUMAR TRIPATHY	//
		VS	VS	0
		UNION OF INDIA		//
299	WP(C)/0038010/2020	MANASWINI PATI	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0038011/2020	NISAMANI BARIK	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0038012/2020	KAMAL KUMAR SATPATHY	SARAT KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0038013/2020	BISHNU DUTTA PATNAIK	BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0038014/2020	ALAYA SAMANTRAY	DEBASIS TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0038015/2020	PRATIMA MISHRA	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0038016/2020	SAGARA MAHAPATRA	BIJAYA KUMAR PATTNAIK	//
		VS	VS	0
		SWATISUDHA SAHU		//
306	WP(C)/0038017/2020	RAMAPRIYA SENAPATI	SUSHANTA KUMAR MISHRA	//
		VS	VS	0

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307	WP(C)/0038018/2020	STATE OF ODISHA M/S. HAIGREEVA INFRA TECH PROJECTS LTD. AND ANIRRADESH	PRABODHA CH. NAYAK	// // 0
308	WP(C)/0038019/2020	PRINCIPAL SECY. TO THE GOVT. OF ODISHA, DEPTT. OF RURAL DEVELOPMENT, KHURDA PRAMOD KUMAR PARIDA	RANJIT SAMAL	// // 0
309	WP(C)/0038020/2020	STATE OF ODISHA NIRANJAN PANDA	BHUBANANDA MISHRA	// // 0
310	WP(C)/0038021/2020	STATE OF ODISHA SUDHAKAR MOHANTY	RANJIT SAMAL	// // 0
311	WP(C)/0038022/2020	STATE OF ODISHA ANANTA KUMAR PATTANAYAK	RANJIT SAMAL	// // 0
312	WP(C)/0038023/2020	STATE OF ODISHA RABI NARAYAN SETHY60	NIRANJAN PANDA	// // 0
313	WP(C)/0038024/2020	SECRETARY, PR AND DW DEPARTMENT, ODISHA, BBSR. RABINAYAN PANDA	RANJIT SAMAL	// // 0
314	WP(C)/0038025/2020	STATE OF ODISHA JYOTSNARANI DAS	SUSHANTA KUMAR MISHRA	// // 0
315	WP(C)/0038026/2020	STATE OF ODISHA AMULYA KUMAR SAHOO	RANJIT SAMAL	// // 0
316	WP(C)/0038027/2020	STATE OF ODISHA PRAVAKAR SAHOO	RANJIT SAMAL	// // 0
317	WP(C)/0038028/2020	STATE OF ODISHA M/S.RAJLAXMI CONSTRUCTIONS LTD.	PRABODHA CH. NAYAK	// // 0
		STATE OF ODISHA		//

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318	WP(C)/0038029/2020	RASMI RANJAN MOHANTY VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
319	WP(C)/0038030/2020	BASUDEB PRADHAN VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
320	WP(C)/0038031/2020	SRIKANTA TRIPATHY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
321	WP(C)/0038032/2020	RAM CHANDRA DAS VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
322	WP(C)/0038033/2020	HEMANT OJHA VS REGIONAL TRANSPORT OFFICER, KEONJHAR	P.R.SINGH VS	// 0 //
323	WP(C)/0038034/2020	PURNA CHANDRA DASH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
324	WP(C)/0038035/2020	MOCHIRAMA PRADHAN VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
325	WP(C)/0038036/2020	KAMADHENU BOREWELL AND TRADING VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
326	WP(C)/0038037/2020	RABINDRA NATH PARIDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
327	WP(C)/0038038/2020	MANAS RANJAN MOHANTA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
328	WP(C)/0038039/2020	HEMANT OJHA VS REGIONAL TRANSPORT OFFICER, KEONJHAR	P.R.SINGH VS	// 0 //
329	WP(C)/0038040/2020	AMEEYA RANJAN MUDULI	NIRANJAN PANDA	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0038041/2020	TEJMATI NAYAK	BISWA BIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0038042/2020	USHARANI LENKA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0038043/2020	SANJUKATA DEVI	NITISH KUMAR MISHRA	//
		VS	VS	0
		EMPLOYEES PROVIDENT FUND ORGANISATION, BBSR		//
333	WP(C)/0038044/2020	AJAYA KUMAR PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0038045/2020	PRATAP KUMAR PANDA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0038046/2020	NIRUPAMA PANDA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0038047/2020	TUSAR MOHANTY	BIKASH JENA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0038048/2020	M/S HAIGREEVA INFRA TECH PROJECTS LTD. A.PATNAIK		//
		VS	VS	0
		PRINCIPAL SECRETARY TO THE GOVT. OF ODIHSA		//
338	WP(C)/0038049/2020	MANJULA KUMARI TRIPATHY	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0038050/2020	KRUSHANA CHANDRA KAMALA	NEELAKANTHA PANDA	//
		VS	VS	0
		THE STATE OF ODISHA		//
340	WP(C)/0038051/2020	SATYANARAYAN PRASAD PANIGRAHI	DINESH KUMAR PANDA	//
		VS	VS	0

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341	WP(C)/0038052/2020	STATE OF ODISHA SIMANCHAL BEHERA VS	JYOTI RANJAN KHUNTIA VS	// // 0
342	WP(C)/0038053/2020	STATE OF ODISHA ARUNA KUMAR DASH VS	JYOTI RANJAN KHUNTIA VS	// // 0
343	WP(C)/0038054/2020	STATE OF ODISHA PRAFULLA KUMAR BHOLA VS	BIBHUTI KESHARI BISWAL VS	// // 0
344	WP(C)/0038055/2020	STATE OF ODISHA JAYANTA KUMAR JENA VS	RANJIT SAMAL VS	// // 0
345	WP(C)/0038056/2020	REGIONAL TRANSPORT OFFICER KRUSHANA CHANDRA KAMALA VS	NEELAKANTHA PANDA VS	// // 0
346	WP(C)/0038057/2020	THE STATE OF ODISHA BYMOKESH MOHANTY VS	GOPINATH MISHRA VS	// // 0
347	WP(C)/0038058/2020	STATE OF ODISHA SANDEEP KUMAR PRADHAN VS	H.N.MOHAPATRA VS	// // 0
348	WP(C)/0038059/2020	STATE OF ODISHA KAMINI SASMAL VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
349	WP(C)/0038060/2020	STATE OF ODISHA CHOUDHURY MANOJ KUMAR SAHU VS	BISWABIHARI MOHANTY VS	// // 0
350	WP(C)/0038061/2020	STATE OF ODISHA BINITA SWAIN VS	H.N.MOHAPATRA VS	// // 0
351	WP(C)/0038062/2020	STATE OF ODISHA PRAVATI BISWAL VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// // 0 //

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352	WP(C)/0038063/2020	SAROJ KUMAR DASH VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
353	WP(C)/0038064/2020	DEBASHIS SAHOO VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
354	WP(C)/0038065/2020	PRATAP NARAYAN PRADHAN VS STATE OF ODISHA	H.N.MOHAPATRA VS	// 0 //
355	WP(C)/0038066/2020	BHARATI MISHRA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
356	WP(C)/0038067/2020	JAYANTA KUMAR JENA VS REGIONAL TRANSPORT	RANJIT SAMAL VS	// 0 //
357	WP(C)/0038068/2020	DIBAKAR MOHANTY VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
358	WP(C)/0038069/2020	SWATI SATYAPRIYA BARAL VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
359	WP(C)/0038070/2020	BISHNUPRIYA PARAMGURU VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
360	WP(C)/0038071/2020	BISHAKHA BISHI VS COLLECTOR CUM DISTRICT MAGISTRATE, BARGARH	SANGRAMJIT PANDA VS	// 0 //
361	WP(C)/0038072/2020	HIMANSU SEKHAR PANDA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
362	WP(C)/0038073/2020	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD VS STATE TRANSPORT AUTHORITY CUTTACK	NEELPADA VS	// 0 //
363	WP(C)/0038074/2020	RUDRANARAYAN BEHERA	NIRANJAN PANDA	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0038075/2020	PRATAP KUMAR SWAIN	LALATENDU SAMANTARAY	//
		VS	VS	0
		NEW INDIA ASSURANCE CO. LTD., CUTTACK		//
365	WP(C)/0038076/2020	SIMANTIKA DAS	S.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0038077/2020	SADASIBA PANDA	AKHAYA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0038078/2020	SATYABHAMA SAHOO	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0038079/2020	JAKUB MAJHI	TUSAR KUMAR MOHRU	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0038080/2020	RENUBALA PRADHAN	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0038081/2020	MANAS RANJAN BARAL	PRASANTA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0038082/2020	KRUSHANA CHANDRA KAMALA	NEELAKANTHA PANDA	//
		VS	VS	0
		THE STATE OF ODISHA		//
372	WP(C)/0038083/2020	PRASANTA KUMAR MAHANTA	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0038084/2020	BUDHUBARI PRADHAN	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0038085/2020	BHAGIRATHI SAHOO	A.PATTANAİK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0038086/2020	STATE OF ODISHA RABI NARAYANA MAHAKUD VS	HEMANTA KUMAR TRIPATHY VS	// // ()
376	WP(C)/0038087/2020	THE ORISSA STATE ROAD TRANSPORT CORPORATION BBSR RABINDRA KUMAR OJHA VS	PRADEEP KUMAR DAS VS	// // ()
377	ABLAPL/0016374/2020	UNION OF INDIA BIJAYA KUMAR DAS VS	BIRAJA PRASANNA SATAPATHY VS	// GURUDIJHATIA /118 /2020 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack)
378	ABLAPL/0016375/2020	STATE OF ODISHA SANJIB KUMAR JENA VS	SATAYA NARAYAN MISHRA (4) VS	CT/0000467/2020 SOSO /63 /2020 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR(Kendujhar)
379	ABLAPL/0016376/2020	STATE OF ODISHA SASMITA DAS VS	SATYA NARAYAN MISHRA (4) VS	GR/0000339/2020 MARINE KASIA /80 /2020 J.M.F.C.,BASUDEVPUR(Bhadrak *)
380	ABLAPL/0016377/2020	STATE OF ODISHA PRADIPTA KUMAR NAYAK VS	PRASANTA KUMAR NANDA VS	GR/0000640/2020 TIRTOL /457 /2020 JMFC TIRTOL(Jagatsinghapur *)
381	ABLAPL/0016378/2020	STATE OF ODISHA BIJAYA KUMAR DAS VS	BIRAJA PRASANNA SATAPATHY VS	GR/0000435/2020 GURUDIJHATIA /148 /2020 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack)
382	ABLAPL/0016379/2020	STATE OF ODISHA SANTAN DURGA @ NAIK VS	J.N.PANDA VS	CT/0000584/2020 JAIPATNA /328 /2020 J.M.F.C., JAIPATNA(Kalahandi)
383	ABLAPL/0016380/2020	STATE OF ODISHA JYOTIREKHA DAS VS	H.S.SATAPATHY VS	CT/0000316/2020 KHARIAR /336 /2020 J.M.F.C.,KHARIAR(Nuapada *)
384	ABLAPL/0016381/2020	STATE OF ODISHA PRATAP MOHAPATRA VS	Sibananda Patra VS	CT/0000326/2020 CHANDANPUR /320 /2020 S.D.J.M.,PURI(Puri)
385	ABLAPL/0016382/2020	STATE OF ODISHA MURALI @ MURALIDHAR SAHU VS	J.N.PANDA VS	GR/0003641/2020 MUDANPUR RAMPUR /196 /2020 J.M.F.C.,MADANPUR-RAMPUR(Kalahandi)
		STATE OF ODISHA		CT/0000359/2020

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386	ABLAPL/0016383/2020	NIRANJAN PARIDA VS STATE OF ODISHA	PRADOSH KUMAR SWAIN VS	GURUDIJHATIA /148 /2020 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000584/2020
387	ABLAPL/0016384/2020	KRISHNA GOPAL GANERIWAL @ KRISHNA GANERIWAL VS STATE OF ODISHA	SOURYAM MISHRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR(Ganjam) ICC/0000027/2020
388	ABLAPL/0016385/2020	VIKAS MAHESWARI VS STATE OF ODISHA	SOURMYA MISHRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR(Ganjam) ICC/0000027/2020
389	ABLAPL/0016386/2020	HARDEEP KUMAR KOHLI @ HARDEEP KOHLI VS STATE OF ODISHA	SOURMYA MISHRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR(Ganjam) ICC/0000027/2020
390	ABLAPL/0016387/2020	SIDHARTHA SEKHAR DALAI VS STATE OF ODISHA	RAMESH AGARWAL VS	/ /0 () //
391	ABLAPL/0016388/2020	ASHUPRIT MOHANTY VS STATE OF ODISHA	R.K.NANDA VS	CHANDRASEKHARPUR /483 /2020 () //
392	ABLAPL/0016389/2020	GOLDY @ FANINDRA BISWAL VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /403 /2020 S.D.J.M.,BARGARH(Bargarh *) CT/0001008/2020
393	ABLAPL/0016390/2020	SANJAY LOHAR @ SANJAYA LOHAR VS STATE OF ODISHA	B.K.RAJ VS	CHAMPUA /158 /2020 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Kendujhar) GR/0000359/2020
394	ABLAPL/0016391/2020	NARENDRA CHAND VS STATE OF ODISHA	BISWAJIT NAYAK VS	/ /0 () //
395	ABLAPL/0016392/2020	SANTOSH SHAW VS STATE OF ODISHA	BISWAJIT NAYAK VS	/ /0 () //
396	ABLAPL/0016393/2020	RAMCHAND SHAW VS STATE OF ODISHA	BISWAJIT NAYAK VS	/ /0 () //
397	ABLAPL/0016394/2020	GADADHAR BEHERA	P.R.SINGH	DHENKANAL SADAR /622 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) GR/0001449/2020
398	ABLAPL/0016395/2020	SRIMANTA KUMAR JENA @ SRIMANTA JENAM.SWAIN		JAGATPUR /536 /2020
		VS STATE OF ODISHA	VS	J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0002940/2020
399	ABLAPL/0016396/2020	SURESH CHINDA	P.R.SINGH	TITILAGARH /99 /2020
		VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH(Balangir) GR/0000134/2020
400	ABLAPL/0016397/2020	MD. SHAH ALAM	PABITRA KUMAR NAYAK	PLANTSITE /409 /2020
		VS STATE OF ODISHA	VS	S.D.J.M.,PANPOSH(Sundargarh) GR/0002137/2020
401	ABLAPL/0016398/2020	RITIK TRIPATHY @ RISHAB TRIPATHY	PABITRA KUMAR NAYAK	LAKHANPUR /232 /2020
		VS STATE OF ODISHA	VS	S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda *) CT/0003213/2020
402	ABLAPL/0016399/2020	DILLIP KUMAR SAHOO	JUGALA KISHORE PANDA	DHENKANAL SADAR /614 /2020
		VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) GR/0001432/2020
403	ABLAPL/0016400/2020	PAPULA @ MAHESWAR BAGAL @ RAY	J.K.KHUNTIA	SAHADEV KHUNTA /71 /2015
		VS STATE OF ODISHA	VS	SPL.JUDGE,BALASORE(Baleshwar) Spl/0000196/2016
404	ABLAPL/0016401/2020	JAMBESWAR JENA @ JAMBUA	MANORANJAN MISHRA	CHANDANPUR /294 /2020
		VS STATE OF ODISHA	VS	S.D.J.M.,PURI(Puri) GR/0003360/2020
405	ABLAPL/0016402/2020	JAGDISH DAS	SATYANARAYAN MISHRA	BELTUKURI /31 /2018
		VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA(Nuapada *) CT/0000325/2018
406	ABLAPL/0016403/2020	RADHUA @ RADHAKANTA JENA	BIJAYA KUMAR DASH	BADACHANA /424 /2020
		VS STATE OF ODISHA	VS	() //
407	ABLAPL/0016404/2020	NIRANJAN MAHAKUD	TIRTH KUMAR SAHU	TITILAGARH /427 /2020
		VS STATE OF ODISHA	VS	() //
408	ABLAPL/0016405/2020	BHAKTA SAHOO	MANAS CHAND	KEGAON /69 /2019
		VS	VS	()

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
409	ABLAPL/0016406/2020	STATE OF ODISHA KUNJA MAHAKUD @KUNJABIHARI MAHAKURIRTH KUMAR SAHU VS	VS	// TITILAGARH /427 /2020 ()
410	ABLAPL/0016407/2020	STATE OF ODISHA PHULA GARDIA VS	AUROVINDA MOHANTY VS	// / /0 ()
411	ABLAPL/0016408/2020	STATE OF ODISHA(VIG.) SANJIB KUMAR SAHOO VS	SANJIT MISHRA VS	// LAXMISAGAR P.S. /219 /2020 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0003761/2020
412	ABLAPL/0016409/2020	STATE OF ODISHA AKHAYA BEHERA VS	BICHITRA NARAYAN SATAPATHY VS	KUJANGA /317 /2020 ()
413	ABLAPL/0016410/2020	STATE OF ODISHA MOHIT KUMAR RATHI @MOHIT KUMAR VS	TIRTH KUMAR SAHU VS	// BRAHMANITARANG /143 /2020 ()
414	ABLAPL/0016411/2020	STATE OF ODISHA IZAZ SAHA @ IZAZ SHA VS	DEVASHIS PANDA VS	// NIALI /91 /2020 ()
415	ABLAPL/0016412/2020	STATE OF ODISHA SUBHA RANJAN JENA@RAJA VS	SHIB SHANKAR MOHANTY VS	// / /0 ()
416	ABLAPL/0016413/2020	STATE OF ODISHA SUSAMA BEHERA VS	HEMANTA KUMAR MUND VS	// CUTTACK VIGILANCE /24 /2020 ()
417	ABLAPL/0016414/2020	STATE OF ODISHA(VIG.) SAIRA MIRZA VS	P.K.DAS VS	// DARGHA BAZAR /133 /2020 ()
418	ABLAPL/0016415/2020	STATE OF ODISHA RANJAN KUMAR BHOI VS	H.N.MOHAPATRA VS	// NIMAPADA /247 /2019 ()
419	ABLAPL/0016416/2020	STATE OF ODISHA SANTOSH KUMAR PRADHAN VS	PRAFULLA KU. BISWAL VS	// / /0 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### FILING REPORT AS ON :28/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0016417/2020	RANJIT KUMAR DAS VS STATE OF ODISHA	SAMVIT MOHANTY VS	GOP /341 /2020 () //
421	ABLAPL/0016418/2020	G.NAGESWAR RAO VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	JEYPORE TOWN /367 /2020 () //
422	ABLAPL/0016419/2020	AKHSHAQUE AHMAD KHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	MAHILA P.S. BUXIBAZAR /87 /2020 () //
423	ABLAPL/0016420/2020	SANTOSH SHAW VS UNION OF INDIA	BISWAJIT NAYAK VS	/ /0 () //
424	ABLAPL/0016421/2020	RAJIB @ RAJIB KUMAR PUROHIT VS STATE OF ODISHA	BASUDEV PUJARI VS	/ /0 () //
425	ABLAPL/0016422/2020	NARENDRA CHAND VS UNION OF INDIA	BISWAJIT NAYAK VS	/ /0 () //
426	ABLAPL/0016423/2020	SUNIL DASH VS STATE OF ODISHA	B.SAHOO VS	THELKOLOI PS /15 /2020 () //
427	ABLAPL/0016424/2020	RAMESH BEHERA @ RAMESH CHANDRA BEHERA VS STATE OF ODISHA	HERAN KUMAR VS	BALASORE SADAR /381 /2020 () //
428	ABLAPL/0016425/2020	ALLHADINA PATRA VS STATE OF ODISHA(VIG.)	H.S.MISHRA VS	/ /0 () //
429	ABLAPL/0016426/2020	LAXMAN KUMAR MALLICK VS STATE OF ODISHA	DILLIP RAY VS	BASUDEVPUR /251 /2020 () //
430	ABLAPL/0016427/2020	RAJ KIRAN DOGRA @ RAJ KIRAN PRASAD DOGRA VS STATE OF ODISHA	GRAMYA RANJAN DAS VS	UDITNAGAR /123 /2020 () //
431	ABLAPL/0016428/2020	HRUSIKESH DAS @ NILU	S.K.NAYAK-2	/ /0

**ORISSA HIGH COURT****FILING REPORT AS ON :28/12/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0016429/2020	TALIA @ KANHU CHARAN MAJHI	A.PATTANAİK	RANPUR /335 /2020
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0016430/2020	SUSANTA KUMAR NAYAK	P.R.CHHATOI	ODAGAON /225 /2018
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0016431/2020	RAMCHAND SHAW	BISWAJIT NAYAK	/ /0
		VS	VS	()
		UNION OF INDIA		//
435	ABLAPL/0016432/2020	MIRZA NIJAMUDDIN BAIG	UNMESH CH.JENA	/ /0
		VS	VS	()
		UNION OF INDIA (EAST COAST RAILWAY)		//
436	ABLAPL/0016433/2020	JNARANJAN BISWAL	DEBASIS TRIPATHY	KAKATAPUR /142 /2020
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0016434/2020	TAPAS PRADHAN @ SANJAY PRADHAN	SIDHESWAR MOHANTY	BELPAHAR /296 /2020
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0016435/2020	SAGAR RAY	A.K.RAY	BARI /250 /2020
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0016436/2020	AJIT KUMAR SWAIN	PRAKASH K.MISHRA	RARUAN /105 /2020
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0016437/2020	SADNANDA NAYAK	PRASANTA KUMAR NANDA	CHANDRASEKHARPUR /327 /2020
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0016438/2020	ASISH KUMAR BEHERA	S.P.DASH	KHAIRA /266 /2020
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0016439/2020	HRUSIKESH PANDA	ARIJEET MISHRA	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0016440/2020	STATE OF ODISHA SABITRI BEURA @ SABI BEURA VS	A.PATNAIK VS	// PATKURA /264 /2020 ()
444	ABLAPL/0016441/2020	STATE OF ODISHA SHIRISH CHANDRA MOHANTA @ SIRISH CHANDRA MOHANTA VS	NEELANANDA KUMAR MOHANTA VS	// MURUDA /196 /2020 ()
445	ABLAPL/0016442/2020	STATE OF ODISHA SENAPATI LABIN VS	ASHOK DAS VS	// PARLAKHEMUNDI /283 /2020 ()
446	ABLAPL/0016443/2020	STATE OF ODISHA SENAPATI BINOD VS	ASHOK DAS VS	// PARLAKHEMUNDI /281 /2020 ()
447	ABLAPL/0016444/2020	STATE OF ODISHA BUDHIA KISKU VS	DIBYA JYOTI SAHOO VS	// BASTA /12 /2020 ()
448	ABLAPL/0016445/2020	STATE OF ODISHA TAPAN BEHERA VS	RONIT GHOSH VS	// ERASAMA /165 /2020 ()
449	CONTC(CPC)/0000468/2017	STATE OF ODISHA BIJAYALAXMI SATAPATHY VS	K.K.SWAIN VS	// // ()
450	RVWPET(RPC)/0000002/2018	STATE OF ODISHA STATE OF ODISHA VS BIJAYALAXMI SATAPATHY	K.K.SWAIN VS	// // () //



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MISC CASES FILED on :28/12/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	52/2020 TRPCRL/54/2020	SRINIBASA BISOYI-MP	DEEPALI MAHAPATRA
2	94/2020 JCRLA/76/2016	AKHAYA KU.SWAIN-MP	MR.BISWAJIT PASAYAT
3	144/2020 MATA/120/2020	PRABOSH CHANDRA MISHRA @ KUNU MISHRA-MP	J.R.DASH
4	238/2020 CRLMP/1733/2020	ABHIRAM MALLIK-MP	A.C.SARANGI
5	238/2020 TRP(C)/240/2020	SUBHASHREE MOHANTY @ DAS-MP	ARIJEET MISHRA
6	533/2020 RSA/224/2020	PRASANT KU.HARICHANDAN-MP	K.C.RAJGURU MOHAPATRA
7	534/2020 RSA/355/2019	BISWESWAR DASH-MP	PRABHASH CH.PANDA
8	696/2020 CMP/715/2020	RAM PAPPARNA SRINIBAS RAMANUJ DAS-MP	DINESH KUMAR MOHANTY
9	697/2020 CMP/716/2020	SURENDRA NATH PRADHAN-MP	ANJAN KU. BISWAL
10	698/2020 CMP/716/2020	SURENDRA NATH PRADHAN-MP	ANJAN KU. BISWAL
11	1247/2020 CRLA/646/2020	MOHAMMAD SONU-MP	J.R.DASH
12	1248/2020 CRLA/646/2020	MOHAMMAD SONU-MP	J.R.DASH
13	1249/2020 CRLA/646/2020	MOHAMMAD SONU-MP	J.R.DASH
14	1250/2020 CRLA/691/2016	DILIP SINHA-MP	M/S.MANAS CHAND,B.PANIGRAHI,R.R.MISHRA,A.MO
15	1275/2020 CRLMC/1822/2020	JAYARAM MAHANAND-MP	J.N.PANDA
16	1276/2020 CRLMC/1823/2020	K.RAJESH-MP	P.V.BALAKRISHNA
17	1277/2020 CRLMC/1824/2020	ABHISEK PANDA-MP	TUSAR KUMAR MISHRA
18	1278/2020 CRLMC/1825/2020	GOURI PRASAD NAIK-MP	JUGALA KISHORE PANDA
19	1279/2020 CRLMC/1826/2020	AKSHAYA KUMAR MOHANTY-MP	DEEPAK KUMAR MOHAPATRA
20	1280/2020 CRLMC/1828/2020	KRANTI SINGH-MP	DILLIP KUMAR MOHARANA
21	1281/2020 CRLMC/1829/2020	NIRANJAN SAHOO-MP	ARIJEET MISHRA
22	1282/2020 CRLMC/1830/2020	MANORANJAN SAMANTRAY-MP	SIDHESWAR MOHANTY
23	1283/2020 CRLMC/1831/2020	NIRANJAN MAHAKUD-MP	TIRTH KUMAR SAHU
24	1284/2020 CRLMC/1832/2020	KUNJA MAHAKUD @ KUNJABIHARI MAHAKUR-MP	TIRTH KUMAR SAHU
25	1317/2020 BLAPL/9580/2020	NIRANJANA PANDEY-MP	SRINIBAS MOHANTY
26	1432/2020	INTAJ KHAN-MP	B.SINGH (1)

27	MACA/802/2020 1433/2020	JAHADA BIBI-MP	B. SINGH (1)
28	MACA/803/2020 1434/2020	MILI BARIK-MP	B.SINGH (1)
29	MACA/804/2020 1435/2020	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LTD.-MP	
30	MACA/692/2020 1436/2020	SUKANTA SAMAL-MP	KALPATARU PANIGRAHI
31	MACA/807/2020 1437/2020	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	
32	MACA/808/2020 1861/2020	TRINATH MOHANTY-MP	PRATAP KUMAR MOHANTY
33	WA/813/2020 1862/2020	STATE OF ODISHA-MP	A.G.A.
34	WA/445/2020 1863/2020	STATE OF ODISHA-MP	A.G.A.
35	WA/469/2020 1864/2020	STATE OF ODISHA-MP	A.G.A.
36	WA/467/2020 1865/2020	STATE OF ODISHA-MP	A.G.A.
37	WA/411/2020 1866/2020	STATE OF ODISHA-MP	A.G.A.
38	WA/425/2020 1867/2020	STATE OF ODISHA-MP	ADDL.GOVT. ADVOCATE
39	WA/471/2020 1868/2020	DIRECTOR GENERAL OF TRAINING AND COORDINATION, GOVT. OF ODISHA	DR. PRABANDHU ACADEMY OF ADMINISTRATION-MP
40	WA/814/2020 1869/2020	DIRECTOR GENERAL OF TRAINING AND COORDINATION, GOVT. OF ODISHA	DR. PRABANDHU ACADEMY OF ADMINISTRATION-MP
41	WA/814/2020 1870/2020	PRINCIPAL SECRETARY TO GOVT. OF ODISHA, DEPARTMENT OF AGRICULTURE AND FARMERS EMPOWERMENT	
42	WA/815/2020 1871/2020	PRINCIPAL SECRETARY TO GOVT. OF ODISHA, DEPARTMENT OF AGRICULTURE AND FARMERS EMPOWERMENT	
43	WA/815/2020 16295/2020	SURAJ KUMAR MALLICK-MP	UPENDRA KUMAR SAMAL
44	WP(C)/37859/2020 16296/2020	SAHADEV NAYAK-MP	SHASHI BHUSAN JENA
45	WP(C)/37860/2020 16297/2020	BAIJAYANTI NAYAK-MP	K.M.H.NIAMATI
46	WP(C)/37861/2020 16298/2020	M/S. TECHSUPPORT, BBSR-MP	SWARUP RANJAN SINGHSAMANTA
47	WP(C)/37862/2020 16299/2020	SURYANARAYAN MISHRA-MP	AKSHAYA KUMAR PANDEY
48	WP(C)/37863/2020 16300/2020	NARAYAN MAJHI-MP	ARJUNA CH. BEHERA
49	WP(C)/37869/2020 16301/2020	SHRIDHAR SAHOO-MP	MANAS PATI
50	WP(C)/37870/2020 16302/2020	BISWAJIT ACHARYA-MP	AKSHAYA KUMAR PANDEY
51	WP(C)/37871/2020 16303/2020	GITANJALI SAMANTRAY-MP	AKSHAYA KUMAR PANDEY
52	WP(C)/37875/2020 16304/2020	PANKAJINI SWAIN-MP	AKSHAYA KUMAR PANDEY
53	WP(C)/37885/2020 16305/2020	GANGADHAR PANIGRAHY-MP	HARAPRASAD RATH
54	WP(C)/37886/2020 16306/2020	GANAPATI PRADHAN-MP	PIURUSOTTAM CHULI
55	WP(C)/37887/2020 16308/2020	KUNTALA MOHAPATRA-MP	B.B.ACHARYA
56	WP(C)/36868/2020 16310/2020	BIBEKA NANDA CHOUDHURY-MP	SATRUGHNA DASH A
57	WP(C)/37891/2020 16311/2020	LAXMI INFRA VENTURE PVT.LTD.-MP	M/S.R.K.KAR, D.PANDA
	WP(C)/3834/2017		

58	16312/2020 WP(C)/6206/2020	M/S.RATHI STEEL AND POWER LIMITED-MP	M/S. BANSHIDHAR BAUG
59	16313/2020 WP(C)/23327/2020	GURUBARI DEHURY-MP	DEBENDRA KU. SAHOO(1)
60	16314/2020 WP(C)/5574/2020	MURALIDHAR BEHERA-MP	MAHESWAR MOHANTY
61	16316/2020 WP(C)/37897/2020	MOHAN KUMAR NAIK-MP	DIGAMBARA MISHRA
62	16318/2020 WP(C)/37925/2020	NIRANJAN BADI-MP	SUBAS CHANDRA DAS
63	16319/2020 WP(C)/37931/2020	NIRANJAN MOHAPATRA-MP	MANAS CHAND
64	16320/2020 WP(C)/37936/2020	BALIMED SERVICE COOPERATIVE SOCIETY-MP	J.K.KHUNTIA
65	16321/2020 WP(C)/37937/2020	G. DURUBASA-MP	ARJUNA CHANDRA BEHERA
66	16322/2020 WP(C)/37939/2020	BHAKTARAM SAMARATHA-MP	ARJUNA CHANDRA BEHERA
67	16323/2020 WP(C)/37940/2020	RANGA PRADHAN @ RANGALATA DEI-MP	AUROVINDA MOHANTY
68	16324/2020 WP(C)/37942/2020	RAMESH BHATRA-MP	ARJUNA CHANDRA BEHERA
69	16325/2020 WP(C)/37945/2020	UDAYANATH KIRSANI-MP	ARJUNA CHANDRA BEHERA
70	16326/2020 WP(C)/37947/2020	ASHOK KUMAR SINGH-MP	PRADEEP KUMAR MAHAPATRA
71	16327/2020 WP(C)/37950/2020	CHANDRA SEKHAR BAG-MP	PRASANNA KUMAR MISHRA
72	16328/2020 WP(C)/37959/2020	SCHOOL MANAGING COMMITTEE (SMC), DHENKANAL-MP	SWAJIT JENA
73	16329/2020 WP(C)/37960/2020	ANIL KUMAR NAIK-MP	B.S.RAYAGURU
74	16330/2020 WP(C)/37961/2020	PRAVATI MOHANTY-MP	NEELAKANTHA PANDA
75	16331/2020 WP(C)/37963/2020	ARJUNA BOTTE-MP	ASHOK PATTANAIAK
76	16332/2020 WP(C)/37965/2020	SUKANTA KUMAR DASH-MP	BIBHU PRASAD DAS
77	16333/2020 WP(C)/37974/2020	SHIVA MAHARANA-MP	DAYANANDA MOHAPATRA
78	16334/2020 WP(C)/37977/2020	BINAYA KUMAR PRADHAN @ BINAYA PRADHAN-MP	AMIT KUMAR NATH
79	16335/2020 WP(C)/37998/2020	SAGAR AGARWAL-MP	SOUMYA MISHRA
80	16336/2020 WP(C)/38003/2020	DIBAKAR PRADHAN-MP	UMESH CHANDRA MOHANTY
81	16337/2020 WP(C)/38008/2020	AKSHAYA KUMAR GUMANSINGH-MP	SRINIVAS MOHANTY
82	16338/2020 WP(C)/38017/2020	RAMAPRIYA SENAPATI-MP	SUSHANTA KUMAR MISHRA
83	16339/2020 WP(C)/38025/2020	JYOTSNARANI DAS-MP	SUSHANTA KUMAR MISHRA
84	16340/2020 WP(C)/38036/2020	KAMADHENU BOREWELL AND TRADING-MP	PRABODHA CH. NAYAK
85	16341/2020 WP(C)/38047/2020	TUSAR MOHANTY-MP	BIKASH JENA
86	16342/2020 WP(C)/38050/2020	KRUSHANA CHANDRA KAMALA-MP	NEELAKANTHA PANDA
87	16343/2020 WP(C)/38056/2020	KRUSHANA CHANDRA KAMALA-MP	NEELAKANTHA PANDA
88	16344/2020 WP(C)/38060/2020	CHOUDHURY MANOJ KUMAR SAHU-MP	BISWABIHARI MOHANTY
89	16345/2020	BISHNUPRIYA PARAMGURU-MP	UMESH CHANDRA MOHANTY

90	WP(C)/38070/2020 16346/2020	BISHAKHA BISHI-MP	SANGRAMJIT PANDA
91	WP(C)/38071/2020 16347/2020	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD	JMP DEEP PAL
92	WP(C)/38073/2020 16348/2020	SATYABHAMA SAHOO-MP	NIRANJAN LENKA
93	WP(C)/38078/2020 16349/2020	JAKUB MAJHI-MP	TUSAR KUMAR MOHRU
94	WP(C)/38079/2020 16350/2020	KRUSHANA CHANDRA KAMALA-MP	NEELAKANTHA PANDA
95	WP(C)/38082/2020 301/2020	SUBHALAXMI DAS-MP	
96	CONTC/2329/2020 1290/2020	GOURANGA JENA-MP	
97	ABLAPL/14768/2020 1291/2020	MANORANJAN PATRA-MP	
98	ABLAPL/10824/2020 16307/2020	MOHAN PANDA-MP	
99	WP(C)/29229/2019 16309/2020	SATYABHAMA ROUT-MP	
100	WP(C)/17723/2008 16315/2020	HIREN KUMAR MISHRA-MP	
101	WP(C)/30605/2020 16317/2020	MAHENDRA KUMAR SAMANTARAY-MP	
	WP(C)/30602/2020		